

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 30.07.2024**

**COURT OF REGISTRAR**

**(VIRTUAL MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrar-court>

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4984 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Industrial Forgings Industries Pvt. Ltd. Vs. A2Z Infra Engineering Ltd.	Aniket Chaudhury
<b>2.</b>	I.A. No. 5218 of 2024 in Comp. App. (AT) No. ___ of 2024	Pradeep Kumar Vs. Saptagiri Resturants Pvt. Ltd. & Ors.	Prasann Prashar
<b>3.</b>	I.A. No. 5219 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	The Deputy Commissioner, Central Excise, CGST & CX Vs. Kshitiz Chhawchharia Liquidator, Concast Steel & Power Ltd.	Akshay Amritanshu
<b>4.</b>	I.A. No. 5226 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	IKM Subsea Singapore Pte Ltd. Vs. Hindustan Oil Exploration Co. Ltd.	Manoj Khatri
<b>5.</b>	I.A. No. 5252 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anil Goel Liquidator of Charbhuj Industries Private Limited Vs. Chandrakant Rao Saheb Gawade & Ors.	Swechcha Mishra
<b>6.</b>	I.A. No. 5253 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Varsha Gupta & Ors. Vs. Bajrang Fire Protection & Anr.	Harsh Jain
<b>7.</b>	I.A. No. 5307 of 2024 in Contempt Case (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 34 of 2020	Ashok Kriplani Vs. T. Krishna Valli & Anr.	Ashok Kriplani

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**